

**RAJASTHAN HIGH COURT, JODHPUR****ORDER**

No.CONF/H CJ/COMMITTEE/2015/23

Date : 03.09.2015

In partial modification of this office order No.CONF/H CJ/COMMITTEE/2015/21 dated 01.09.2015, the Internal Complaints Committees as per Section 4 of the Sexual Harassment of Women at Work Place (Prevention, Prohibition & Redressal) Act, 2013, constituted at Serial No.25 of the order, is reconstituted as follows :-

**1. FOR THE MATTERS PERTAINING TO HON'BLE JUDGES AND JUDICIAL OFFICERS :**

Chairperson - Hon'ble Kumari Justice Nirmaljit Kaur  
 Members - Hon'ble Miss Justice Bela M. Trivedi  
 Hon'ble Mr. Justice Veerendra Singh Siradhana  
 Smt. Sumati Bisnoi, Advocate

**2. FOR THE MATTERS PERTAINING TO ADVOCATES AND LITIGANTS AT JODHPUR :**

Chairperson - Hon'ble Kumari Justice Nirmaljit Kaur  
 Members - Hon'ble Mr. Justice Arun Bhansali  
 Hon'ble Miss Justice Jaishree Thakur  
 Dr. Pramila Acharya, Advocate

**3. FOR THE MATTERS PERTAINING TO ADVOCATES AND LITIGANTS AT JAIPUR :**

Chairperson - Hon'ble Miss Justice Bela M. Trivedi  
 Members - Hon'ble Mr. Justice Veerendra Singh Siradhana  
 Hon'ble Mr. Justice Banwari Lal Sharma  
 Smt. Sumati Bishnoi, Advocate

**4. FOR THE MATTERS PERTAINING TO THE STAFF OF HIGH COURT AT JODHPUR :**

Chairperson - Smt. Meenakshi Dave, Sr. Librarian  
 Members - Shri Sushil Purohit, Dy. Registrar  
 Smt. Usha Sharma, A.O.J.  
 Smt. Lilamma George

**5. FOR THE MATTERS PERTAINING TO THE STAFF OF HIGH COURT AT BENCH JAIPUR :**

Chairperson - Smt. Indu Rangwani, Dy. Registrar  
 Members - Smt. Pushpa Jais, Court Master  
 Shri Harish Harsh, A.O.J.  
 Smt. Suryakala Bhandari

BY ORDER

REGISTRAR GENERAL

Date : 03.09.2015

No. GEN/XIX/MISC./2002/1101

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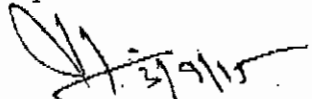
1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Kumari Justice Nirmaljit Kaur
3. P.S. to Hon'ble Miss Justice Bela M. Trivedi
4. P.S. to Hon'ble Mr. Justice Veerendra Singh Siradhana
5. P.S. to Hon'ble Mr. Justice Arun Bhansali
6. P.S. to Hon'ble Mr. Justice Banwari Lal Sharma
7. P.S. to Hon'ble Miss Justice Jaishree Thakur

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1. Registrar (Vigilance)/ (Admn.)/ (Class.)/ (Rules)/ (Writs)/ (Exam.), O.S.D.(F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. All Assistant Registrars/Court Officer, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
4. All the PS-cum-J.W.s, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All A.O.J.s/A.A.O.s/Court Masters, Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All concerned.

  
REGISTRAR GENERAL

*Technical Director*  
*21/9/15*